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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Contempt Application No. 6 of 2017 In T.P. No. 115/425/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Kumar Jivanlal Patel (Makadia).

V/s.

Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 425 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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ORDER

Learned PCS Ms. Kunjal Dalal present for Applicant. None present for Respondent.

Applicant is directed to issue notice to the Respondent along with copy of the application.

List the matter on 24.01.2018 for hearing before admission.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL